

Central Administrative Tribunal  
Principal Bench: New Delhi

...

OA No.2718/92

(8)

New Delhi, this the 26th day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri N. Sahu, Member (A)

Mahipal s/o Shri Jethwa  
r/o House No. 131, Mohalla Sahiababad,  
Ghaziabad City, Ghaziabad/ office of  
Mahanagar Telephone Nigam Limited,  
New Delhi. .. . . . . Applicant

(By Advocate: None present)

Versus

Union of India through

1. Secretary,  
Ministry of Telecommunication &  
Director General Telecommunication,  
New Delhi.
2. The Chief General Manager,  
Delhi Telephone,  
Mahanagar Telephone Nigam Limited,  
New Delhi.
3. Chief General manager,  
Maintenance, Delhi Telephones,  
New Delhi. . . . . Respondents

(By Advocate: None present)

O R D E R (ORAL)

By Dr. Jose P. Verghese, Vice-Chairman (J) --

None appears on behalf of both the parties  
even on the second call. This O.A. is dismissed in  
default.

naresh

(N. Sahu)  
Member (A)

naresh

Verghese  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)